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Year:- 2022-23

Declaration of Assets and Liabilities

I, **RUPESH KUMAR** son / daughter / wife of **S/O-LATE PRAKASH SINGH** aged 43 years, belonging to **BIHAR VIDHAN SABHA, SECRETARIAT, PATNA Service** and presently working as **OFFICE ATTANDANT, PATNA** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents.

Details of movable assets.

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.No.	Description	Self	Spouse Name (s) Sweta Kumari	Dependent-1 Animesh Kumar	Dependent-2	Dependent-3 etc. Name
(i)	Cash	Rs. 10,000/-	Nil	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial	SBI Rs. 1000/-	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other Financial institutions, NSS, Postal savings, LIC Policies, etc.	Nil	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	2 Bike & One Car Passion Plus, Bajaj Platina 100 Tata Indigo ECS	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Nil	Nil	Nil	Nil	Nil
(vii)	Other assets, such as values of claims/ interests	Mobile 03 Pcs.	Nil	Nil	Nil	Nil

Note:-Value of Bonds/ Shares/ Debentures as per the latest market value in stock exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

[Signature]

B. **Details of Immovable assets.**

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name (s) Mrs.	Dependent-1 Name	Dependent-2 Name	Dependent-3 etc. Name
(i)	Agricultural Land -Location (s) - Survey number (s) -Extent (Total Measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural land -Location (s) - Survey number (s) -Extent (Total Measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Locations (s) -Survey/door number(s) -Extent (total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses/Apartments, etc. Locations (s) -Survey/door number(s) -Extent (total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I have herein below the details of my liabilities/ overdues to public financial institutions and government dues:-

[Note:- Please give separate details for each item)

Sr.No.	Description	Name & address of bank financial Institutions (s) Department (s)	Amount outstanding as on.
(a)	(i) Loans from Banks	SBI, Personal Loan	Rs. 9,38,500/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government dues:	Nil	Nil
	(a) dues to departments dealing with government accommodation		
	(b) Dues to departments dealing with supply of water	Nil	Nil
	(c) Dues to departments dealing with supply of electricity	Nil	Nil
	(d) Dues to departments dealing with telephones	Nil	Nil

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	(e) Dues to departments dealing with government transport (including aircrafts and helicopters)	Nil	Nil
	(f) Others dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [also indicate the assesment year upto which Income Tax return filed. Give also permanent Account Number (PAN)]	PAN-BXAPK9578D	Nil
	(ii) Wealth Tax [Also indicate the assesment year upto which Wealth Tax Return filed.	Nil	Nil
	(iii) Sales Tax Only in case of proprietary business]	Nil	Nil
	(iv) property Tax	Nil	Nil

C. Personal Detail:-

GPF/CPF/PRAN NO:-

GPF-1230

Gender:-

M

(M/F)

Date of Birth:-

0 5 0 2 8 0

Class/Group:-

C

(A/B/C)

Cadre:-

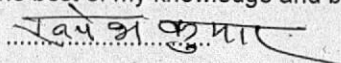
BIHAR VIDHAN SABHA

(Full Name e.g. B.A.S.-Bihar Administrative Service B.S.S.-Bihar Secretariat Service etc.)

Home District:- **BHAGALPUR**

I hereby declare that the above details are true to the best of my knowledge and behalf.

Signature



Name of Employee:

RUPESH KUMAR

Designation

OFFICE ATTANDANT, PATNA

Department:

BIHAR VIDHAN SABHA, PATNA

Place:- **PATNA**

Date- **1.5/12/23**

Note: Please sign each page of the declaration

